

**IN THE HIGH COURT OF JUDICATURE AT BOMBAY**  
**NAGPUR BENCH, NAGPUR.**

**CIVIL APPLICATION** **/2020**

**IN**

**WRIT PETITION NO. 2996/2011 (Decided)**

*(State of Maharashtra and anr vrs. Hanuman Ramaji Chikankar and anr)*

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Office Notes, Office Memoranda of Coram,  
appearances, Court's orders of directions  
and Registrar's Orders.

Court's or Judge's orders.

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*Shri N.R.Patil, AGP for the applicant*

**CORAM: N.W.SAMBRE, J.**

**DATE: 20<sup>th</sup> APRIL, 2020**

Heard Shri N.R.Patil, learned  
Assistant Government Pleader for the  
applicants.

The application is allowed in terms  
of prayer clause (a).

The application stands disposed of.

**JUDGE**